

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/21/878/2014**

HYDERABAD, this the 25<sup>th</sup> day of February, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



G. Rajaiah,  
S/o. Guravaiah,  
Aged 57 years, Occ: Safaiwala,  
CI Flying Cafeteria,  
Air Force Academy,  
R/o. Qt. No.6/1, Type-I,  
Air Force Academy,  
Dundigal,  
Hyderabad 6 500 043.

...      Applicant

(By Advocate: Mr. C.M.R. Velu)

Vs.

Union of India rep. by  
The Commandant,  
Air Force Academy,  
Hyderabad 6 500 043.

...      Respondent

(By Advocate: Mr. K. Venkateswarlu, Addl.CGSC)

**O R D E R (ORAL)****Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**

The O.A. was listed for hearing yesterday. There was no representation for the applicant. Since it is one of the oldest O.As, we directed it to be listed today. Today also, there is no representation for the applicant. Therefore, the O.A. is dismissed for default. There shall be no order as to costs.

***(B.V. SUDHAKAR)*  
MEMBER (ADMN.)**

***(JUSTICE L. NARASIMHA REDDY)*  
CHAIRMAN**

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